

**Defective Case Register from 2025-12-30 to 2025-12-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/54115/2025	PRABODHA CHANDRA NAYAK	2025-12-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-WP(C)/54147/2025	KAJAL SAHOO	2025-12-30	Address of the respondent nos. 1 to 3 not mentioned in the cause title
3	D-RSA/54218/2025	JIBAN RANJAN DASH	2025-12-30	1.Valuation and C.Fee Payable be correctly furnished.2.C.Copy of Decree of Both the Lower Courts be Filed for assessment of C.Fee. Put up there after.
4	D-FAO/54018/2025	SAMEER KUMAR DAS	2025-12-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  good ground not furnished, further SR after filling of c copy
5	D-CRLREV/40377/2025	DEBA PRASAD DAS	2025-12-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Period of Delay 24 days.I.A. not filed. 2.Copy not served on Vig. 3. In Vakalatnama signature not tally with C.T.
6	D-EXP/54494/2025	PRADIPTA KISHORE BHUYAN	2025-12-30	Put up for SR after filing of c. copy of impugned order.
7	D-CRLMC/40148/2025	MANOJ KUMAR PATI	2025-12-30	C.copy of annexure-1 not filed.Page nos 45 to 48 not neat
8	D-CRLA/40527/2025	DEVASHIS PANDA	2025-12-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1-Date of filing of the appeal wrongly mentioned in date chart, 2-Offences and sentences awarded to appellants wrongly mentioned in para-3 of page 4.
9	D-TRPCRL/40593/2025	KARUNAKAR GAYA	2025-12-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
10	D-CRLMA/40471/2025	BHAWANI SANKAR PANIGRAHI	2025-12-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  I) Word CRLREV be corrected as CRLMA in entire brief. ii) Provision of law not correctly furnished.

11	D-ABLAPL/40402/2025	SATYABRATA DASH	2025-12-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct.
12	D-ABLAPL/40410/2025	JAYAKRISHNA MOHAPATRA	2025-12-30	D.C.fee RS. 50/- to be paid on v.nama.
13	D-ABLAPL/40585/2025	SIDHARTHA SANKAR RAY	2025-12-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
14	D-ABLAPL/40588/2025	BINAYA BHUSAN ROUTRAY	2025-12-30	Occupation in affidavit not tally with C.T..
15	D-CRLA/40328/2025	LALATENDU SAMANTARAY	2025-12-30	1. Status of appellants not furnished 2.Provision of law not fully furnished in I.A.No.3578/2025
16	D-CONTC/53243/2025	ADV.	2025-12-30	1. Address of op-2 not correct. 2.Wp(c) no. not mentioned in Reference certificate.
17	D-WP(C)/55122/2025	BASUDEV PUJARI	2025-12-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit
18	D-ABLAPL/40235/2025	KARUNAKAR GAYA	2025-12-30	20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition.  i) Name of the Petitioner no. 10 reflect in cause title as Pankaj parida but signed in vakalatnama as Pankaja kumar parida. ii) Name of opp. party be deleted from the cause title.iii) for further S.R
19	D-WP(C)/55108/2025	PRASANTA KUMAR MISHRA	2025-12-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
20	D-ABLAPL/40237/2025	GOPINATH MISHRA	2025-12-30	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APEAL/APPLICATION
21	D-WP(C)/55125/2025	RAMESH SAHOO	2025-12-30	Page 21 not neat.
22	D-WP(C)/55115/2025	PRATYUSHA NAIDU	2025-12-30	This may be registered as a P.I.L
23	D-BLAPL/40605/2025	SURYAKANTA DWIBEDI	2025-12-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Nomenclature of the case(BLAPL)not correctly furnished in index.
24	D-BLAPL/40610/2025	SURYAKANTA DWIBEDI	2025-12-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Age of the deponent in affidavit does not tally with declaration.

25	D-BLAPL/40668/2025	ASUTOSH TRIPATHY	2025-12-30	1. LAA welfare Fund Rs.10 not paid
26	D-BLAPL/40396/2025	AMLAN SHAKTI PAUL	2025-12-30	Date of rejection order not tally with Index.Honble Court not tally with Rejection order and cause title.Page 10 and 12 not neat
27	D-CONTC/54420/2025	SUBHADUTTA ROUTRAY	2025-12-30	1. Page no.35 Annex-4 not exhibited. 2. Nomenclature not correctly furnished in V.nama.
28	D-BLAPL/40370/2025	AMIT PRASAD BOSE	2025-12-30	i) Page nos.77 to 81 not properly scanned.
29	D-BLAPL/40373/2025	GOKULANANDA SAHU	2025-12-30	i) Page no. 10 not properly scanned
30	D-CONTC/54053/2025	ADV.	2025-12-30	14-NOT PROPERLY INDEXED.
31	D-ABLAPL/40212/2025	AKSHAYA KUMAR JENA	2025-12-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Page no. 10 not legible.ii0 Annexure-1 not marked in page no. 10.iii) For further S.R..
32	D-BLAPL/40447/2025	TAPOBANTA BARIK	2025-12-30	3-AUTHENTICATION FEE IS DEFICIENT. .Petition not correctly addressed to Honorable Court
33	D-BLAPL/40460/2025	SANKET TRIVEDY	2025-12-30	1. In cause title, complete address of the petitioners not furnished. 2. page no 10 of the application/FIR not filled. 3. Page no 13 of the application filled twice. 4. name of the petitioner-2 mentioned in the cause title not tally with Rejection order
34	D-CONTC/54419/2025	SUBHADUTTA ROUTRAY	2025-12-30	1. Nomenclature not correctly furnished in V.nama. 2. Annexure number not correctly furnished in page no.13.
35	D-BLAPL/40458/2025	SANTOSH CHANDRA ATABUDHI	2025-12-30	1. Annexure-4 not attested. 2. Pending before the court mentioned in the cause title not tally with Rejection order
36	D-BLAPL/40374/2025	BIKASH KARNA	2025-12-30	i) Annexure-2 not mentioned in page -17.
37	D-BLAPL/40386/2025	KEDAR SANKAR SAHU	2025-12-30	i) ABLAPL no.13294/2025 not mentioned in Reference certificate.
38	D-WP(C)/54629/2025	JYOTI RANJAN KHUNTIA	2025-12-30	Deficit stamp Rs2 /- not paid in V. nama
39	D-BLAPL/40459/2025	BIJAYA KUMAR RAGADA	2025-12-30	1. Annexure-1 not attested.
40	D-BLAPL/40540/2025	ROHIT KUMAR SUNA	2025-12-30	Name of the petitioner No.2 mentioned in the Application not tally with the signature put in V.nama.
41	D-WP(C)/53519/2025	KUNAL KUMAR SWAIN	2025-12-30	1-COURT FEE IS DEFICIENT. 1.Deficit court Rs 2/- not paid in cause Title .
42	D-BLAPL/40542/2025	ROHIT KUMAR SUNA	2025-12-30	Signature of petitioner 1 not complete in V.Nama.

43	D-BLAPL/40652/2025	SARBESWAR SAHOO	2025-12-30	1. Name of Sebanta Bag be deleted from prayer. 2. Description of Ann.3 in Para 9 and Index not tally. 3. A. Fee of Rs.3.30 not paid on Ann.4. 4. Name of Pet. in CT not tally with signature.
44	D-BLAPL/40557/2025	ASHIS KUMAR MISHRA	2025-12-30	As per Rejection order the no of G.R.Case in Petition is wrong.
45	D-ABLAPL/40221/2025	JYOTIRMAYA SAHOO	2025-12-30	i) Date of F.I.R. not correct in petition para-3
46	D-BLAPL/40599/2025	DEBABRATA DASH	2025-12-30	1.As per rejection order under Annexure-2 C.T.Case No.and P.S.Case No.does not tally with Synopsis petition and Annexure-1
47	D-WP(C)/54216/2025	SURYAKANTA DWIBEDI	2025-12-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annex-1 and page no-10 not available in petition.
48	D-BLAPL/40606/2025	SATYANARAYAN MISHRA	2025-12-30	1.No. of P.S.Case under Annexure-1 does not tally with Para-1 of the petition.
49	D-WP(C)/55182/2025	UPENDRA KUMAR SAMAL	2025-12-30	20-VERNACULAR CERTIFICATE NOT FURNISHED. Executant no 7 and 8 not sign in the v.nama.
50	D-BLAPL/40619/2025	GOPAL KRISHNA NAYAK	2025-12-30	1. Page no.9 not properly rotate
51	D-BLAPL/40623/2025	ALOK KUMAR MOHAPATRA	2025-12-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph no. and age of the deponent not correctly furnished in declaration. 2. As per rejection order under Annexure-3 the name of the Lower court does not tally with Index.
52	D-ABLAPL/40363/2025	LALIT SAHU	2025-12-30	1. Paragraphs not correctly furnished in declaration
53	D-BLAPL/40654/2025	SARBESWAR SAHOO	2025-12-30	1. Name of the Court in which the case is pending wrongly mentioned in CT. 2. The word both mentioned in CT be deleted as there is single petitioner.
54	D-ABLAPL/40480/2025	BRAJA KISHORE PANDA	2025-12-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
55	D-BLAPL/40694/2025	HIMANSHU BHUSAN DASH	2025-12-30	1. Name of pet. No.2 in CT not tally with signature. 2. Paragraph declaration not correct.
56	D-ABLAPL/40525/2025	BIBHUTI BHUSAN NANDA	2025-12-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
57	D-ABLAPL/40541/2025	ANJAN KUMAR BISWAL	2025-12-30	.Receipt Showing Serv.copy To Vigilance not Filed. 1. TC case No. mentioned in CT, Para2 and prayer not tally.
58	D-ABLAPL/40559/2025	SANJIB KUMAR BHANJADEO	2025-12-30	1. Page 7 filed twice.
59	D-CMAPL/54554/2025	SANJIB SWAIN,A.G.A	2025-12-30	Put up for SR after filing of c. copy of order dtd. 11.11.2024

60	D-ABLAPL/40546/2025	BASANTA KUMAR DAS	2025-12-30	1. Court Fee of Rs.6 not paid on Petition. 2. Ann.1 not marked
61	D-ABLAPL/40616/2025	ABHISIDDHANTA SAHOO	2025-12-30	1. No.Of F.I.R. under Annexure-1 does not tally with Index
62	D-ABLAPL/40561/2025	SK. ZAFARULLA	2025-12-30	1. Date mentioned in Para 3 not correct
63	D-WP(C)/55168/2025	BIPIN KUMAR NAYAK	2025-12-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
64	D-RSA/54275/2025	MAHESWAR MOHANTY	2025-12-30	Valuation and C.fee Payable be corrected in the Appeal. Put up there after for further S.R.
65	D-ABLAPL/40615/2025	TARINI PANIGRAHI	2025-12-30	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no. not correctly furnished in the petition. 2.Paragraph no. not correctly furnished in declaration.3 Age of the Father of the deponent not furnished in the cause title.4 As per Index, Annexure-3 not described in the petition.5. As per record,Index not properly page marked.6. Nomenclature of the case(ABLAPLPetition) not correctly furnished in index
66	D-WP(C)/55167/2025	MIHIR KANTA RATH	2025-12-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
67	D-RSA/53902/2025	PANCHANAN PANIGRAHI	2025-12-30	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1.Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. 2. Cause Title Not In Order.R-2 (a)iii of L.A.Court not made Party in this Appeal. 3. The discrepancy in the name of R-1 as per Trial Court be reconciled.
68	D-ABLAPL/40628/2025	BIKRAM CHANDRA GHADEI	2025-12-30	1 Annex-2 not mentioned and not page mark in index
69	D-RPFAM/54061/2025	SAMIR KUMAR MISHRA(SR. ADV.)	2025-12-30	RPFAM does not lie
70	D-RPFAM/54238/2025	NIBEDITA MOHANTY	2025-12-30	further SR after filling of c copy
71	D-RPFAM/54726/2025	BAMADEV BARAL	2025-12-30	annexure 2 not legible
72	D-RPFAM/54838/2025	JAJATI KESHARI KHUNTIA	2025-12-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  it may be register as CRLMP
73	D-CONTC/52761/2025	ADV.	2025-12-30	PAGING OF SYNOPSIS and DATE CHART BE OMITTED
74	D-RPFAM/54833/2025	BITAS KUMAR SWAIN	2025-12-30	further SR after furnish of appeal format
75	D-RPFAM/54673/2025	RANJAN KUMAR NAYAK	2025-12-30	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 16/ not paid 2.good ground

				not furnished
76	D-RPFAM/54787/2025	VIVEKANANDA JENA	2025-12-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  good ground not furnished
77	D-RSA/54398/2025	SOURAV SUMAN BHUYAN	2025-12-30	Valuation of the Appeal be corrected.
78	D-WP(C)/53608/2025	PRABODHA CHANDRA NAYAK	2025-12-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

<b>DEFECTIVE REPORT LIST</b>				
<b>DEFECTIVE REPORT OF 30-12-2025 (CASES FILED BEFORE 2024)</b>				
<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>